

GOVERNMENT OF INDIA
MINISTRY OF TRIBAL AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO- 1319
TO BE ANSWERED ON- 25/07/2022

FUNDS TO MADHYA PRADESH

1319. SHRI NAKUL KAMAL NATH:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) the details of the funds allocated to Madhya Pradesh under various tribal welfare schemes from 2018; and
- (b) the status of utilisation of funds by the Tribal Welfare Department of State Government to Madhya Pradesh?

ANSWER

MINISTER OF STATE FOR TRIBAL AFFAIRS
(SMT. RENUKA SINGH SARUTA)

(a) to (b): This Ministry releases funds to States including Madhya Pradesh under Article 275(1) of the Constitution, 5 Centrally Sponsored scheme and under Pradhan Mantri Jan Jaiya Vikas Mission for the welfare of Scheduled Tribes. A Statement indicating details of funds released by this Ministry to the State Govt. of Madhya Pradesh and status of utilisation of funds reported by the State Government under various tribal welfare schemes from 2018 onwards is attached at **Annexure**.

Annexure

Annexure as referred to in reply to Part (a) to (b) of the Lok Sabha Unstarred Question No. 1319 for answer on 25.07.2022 asked by Shri Nakul Kamal Nath regarding “Funds to Madhya Pradesh”

(Rs. In lakh)

SI no.	Name of Scheme	2018-19		2019-20		2020-21		2021-22	
		Funds Released	Funds Utilization reported by State Govt.	Funds Released	Funds Utilization reported by State Govt.	Funds Released	Funds Utilization reported by State Govt.	Funds Released	Funds Utilization reported by State Govt.
1	Grants under Article 275(1) of the Constitution	24635.30*	20540.14	44938.92*	39020.03	4279.78	3383.81	5319.10	0.00
2	Special Central Assistance to Tribal Sub-Scheme (PMAAGY from 2021-22 onwards)	16968.97	16637.89	13415.25	13066.35	0.00	--	12268.76	0.00
3	Development of PVTGs	7998.09	5642.08	8064.89	7433.21	2188.11	0.00	2888.69	0.00
4	Support to Tribal Research Institute (TRI)	738.34	259.45	0.00	--	447.00	330.96	484.58	484.58
5	Pre-Matric Scholarship for ST students	5884.33	5884.33	7698.90	7698.90	5429.34	5429.34	11458.18	0.00
6	Post-Matric Scholarship for ST students	13405.24	13405.24	12198.58	12198.58	12344.00	12344.00	24529.43	0.00

* Upto the year 2019-20 funds for EMRS was also released under Article 275(1) to States. From 2020-21 onwards, funds for EMRS is released to NESTS, an autonomous body under this Ministry, for its onwards transmission to States/ Construction agencies.

Note- Besides, under the scheme of Pradhan Mantri Janjatiye Vikas Mission (PMJVM), funds are also released to States including Madhya Pradesh through TRIFED, nodal implementing agency for the scheme. Under this scheme, this Ministry has released an amount of Rs. 3489.00 Lakh as revolving funds for Minor Forest Produce (MFP) procurement and Rs. 2681.00 lakh for creating MFP value chain infrastructure facilities to State of Madhya Pradesh. As per information received from TRIFED, Madhya Pradesh has procured MFPs worth Rs 1412.83 lakhs under the scheme till June, 2022. Moreover, under PMJVM, TRIFED has sanctioned 107 Van Dhan Vikas Kendras in the State of Madhya Pradesh comprising of 1605 Van Dhan SHGs. An amount of Rs. 1605.00 lakh has been sanctioned to Madhya Pradesh for the same.
